

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4683
ANSWERED ON:23.04.2013
INVOLVEMENT OF DELHI POLICE PERSONNEL
Singh Shri Mahabali

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports that Delhi Police Personnel extorts money from people for getting their houses constructed in authorised/unauthorised colonies in the NCT of Delhi;
- (b) if so, the total number of such cases reported and the action taken against the erring officials during each of the last three years and the current year; and
- (c) the steps taken by the Government to stop such corruption in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c) : The complaints regarding involvement of Police officials in illegal construction and encroachment have been received. The details of complaints received and action taken against police personnel during the period are at Annexure " A" and Annexure "B" respectively.

The role of the Delhi Police with regard to illegal construction is to inform the land owning agencies about such unauthorized construction as mandated under section 475 of DMC Act, 1957. Delhi Police also take action to stop construction & seize construction material on notice received from land owning agencies under section 344(2) of the Delhi Municipal Corporation Act.